

1	2	3
5.	Haryana	14.24
6.	Himachal Pradesh	3.49
7.	Jammu & Kashmir	7.81
8.	Karnataka	117.05
9.	Kerala	38.63
10.	Madhya Pradesh	195.71
11.	Maharashtra	183.67
12.	Orissa	119.61
13.	Punjab	9.59
14.	Rajasthan	84.31
15.	Tamil Nadu	152.23
16.	Uttar Pradesh	389.35
17.	West Bengal	142.60
All India		2014.06

- NB : (i) The number of persons below poverty line relates to the population as on 1st October, 1987.
- (ii) The results are based on National Sample Survey on consumer expenditure relating to 43rd round (July 1987—June, 1988.)

#### Non- Conventional Energy Sources, Gujarat

4198. SHRI N.J. RATHWA : Will the PRIME MINISTER be pleased to state :

(a) the details of the various projects launched to discover non-conventional energy sources in Gujarat especially in tribal areas, during the last three years;

(b) the places selected for setting up of these projects alongwith the details of funds allocated therefor during the last three years; and

(c) the projects-wise details of funds allocated during the current year alongwith the details of amount spent till date?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) The Government has launched a wide range of schemes for the utilisation of non-conventional energy sources, all over the country, including in the State of Gujarat. Major schemes include installation of family size biogas plants, community/institutional night soil based biogas plants, improved chulhas. Solar lanterns, solar domestic lights, urjagram, biomass gasifiers etc. in the State of Gujarat including in tribal areas of Gujarat, during the last three years.

(b) and (c). These schemes are being implemented throughout the State including in tribal areas. There is no State-wise allocation of funds under the schemes. Details of funds released to Gujarat for these schemes

during the last three years and during the current financial year 1996-97 are given in the statement enclosed.

#### STATEMENT

		(Rs. in lakhs)
S.No.	Year	Funds released to the State of Gujarat
1.	1993-94	1587.55
2.	1994-95	1228.77
3.	1995-96	166.60
4.	1996-97 (upto 31.8.96)	385.80

[English]

#### Development of Slums

4199. DR. KRUPASINDHU BHOI : Will the PRIME MINISTER be pleased to state :

(a) the total funds earmarked during the Eighth Plan period for the development of slums;

(b) the allocation made to different States for the development of slums during this plan period, year-wise;

(c) the slums areas identified in different towns and cities in Orissa for development during the above plan;

(d) the amount spent for the slum development in Orissa during this plan period; and

(e) the details thereof year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). The only Plan Scheme for the development of the slums is the Environmental Improvement of Urban Slums (EIUS), where in, funds are allocated by the State Government from its own resources. The Union Government monitors this scheme at the State level. A statement indicating State-wise and year-wise outlay for the EIUS during the Eighth Plan period is enclosed.

(c) EIUS being a State Plan Scheme, the State Government identifies slum areas in different cities and towns, keeping in view its needs and priorities.

(d) and (e). The amount spent for slum development in Orissa under EIUS, during the Eighth Plan period is as under :-

Year	Rs. in Lakhs
1992-93	56.00
1993-94	56.00
1994-95	56.00
1995-96	80.00
(anticipated)	

## STATEMENT

(Rs. in lakhs)

S. No.	States/UTs	1992-93	1993-94	1994-95	1995-96 (Prov.)
1.	Andhra Pradesh	433	402	292	192
2.	Assam	35	35	40	60
3.	Bihar	350	390	300	300
4.	Goa	5	2	-	-
5.	Gujarat	220	300	325	600
6.	Haryana	200	190	253	500
7.	Himachal Pradesh	63	73	73	81
8.	Jammu & Kashmir	90	90	88	100
9.	Karnataka	845	912	859	859
10.	Kerala	90	130	110	160
11.	Madhya Pradesh	675	510	582	598
12.	Maharashtra	1217	974	1500	4162
13.	Manipur	25	30	-	-
14.	Meghalaya	40	40	40	40
15.	Mizoram	10	10	10	10
16.	Orissa	90	81	56	80
17.	Punjab	175	175	-	-
18.	Rajasthan	365	370	400	445
19.	Sikkim	6	5	6	-
20.	Tamil Nadu	260	230	330	526
21.	Tripura	50	55	55	50
22.	Uttar Pradesh	785	785	785	794
23.	West Bengal	1050	700	500	270
UNION TERRITORIES					
1.	A & N Islands	10	-	-	-
2.	Chandigarh	-	-	300	-
3.	Daman & Diu	5	5	4	2
4.	Delhi	820	900	900	960
5.	Pondicherry	50	40	40	45
Total		7964	7433	7848	10833

## Rural Electrification

4200. SHRI HARADHAN ROY : Will the PRIME MINISTER be pleased to state :

(a) the number of villages electrified in West Bengal during each of the last three years;

(b) the number of villages yet to be electrified; and

(c) the number of villages likely to be electrified during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) As per available information the number of villages electrified in West Bengal during the last three years are as under :

1993-94 : 351

1994-95 : 310

1995-96 : 89